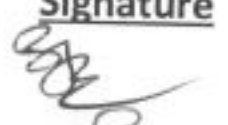
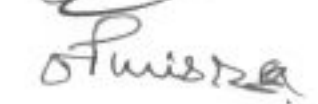


Allahabad Bench

CA No. 102/2019 in
CP No.(IB) 211/ALD/2017ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.08.2019NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd V/s Crown Alba Writing
Instruments India Pvt Ltd

SECTION OF I & B CODE: 60(5) & 18(1) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	PCS	R.P.	
<u>2.</u>	O.P. Mishra	SPP/Adv	E.D.	

CA NO.102/2019 IN CP No.(IB)211/ALD/2017

Ms. Babita Jain, PCS for RP and Sh. O.P. Mishra, Advocate for Enforcement
Directorate are present.

Ld. PCS appearing for RP seeks time for filing rejoinder. Time is granted.

List the matter on 13th September, 2019.

Dated: 26.08.2019



A.R.K. SINHA
MEMBER (J)

Typed by:
Kavya Prakash Srivastava
(Stenographer)